

RAJYA SABHA

Friday, the 3rd May, 1963/the 13th
Vaisakha, 1885 (Saka)

The House met at eleven of the
clock, Mr. CHAIRMAN in the Chair.

SHORT NOTICE QUESTION AND ANSWER

†FIXATION OF PRICES UNDER THE SUGAR (CONTROL) ORDER

3. SHRI A. B. VAJPAYEE: Will the
Minister of FOOD AND AGRICULTURE be
pleased to state:

(a) whether Government have re-
ceived any representations from the
owners of sugar factories in East
Uttar Pradesh and North Bihar alleg-
ing regional discrimination in the
fixation of prices under the Sugar
(Control) Order, 1963; and

(b) if so, what is Government's re-
action to those representations?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AND AGRICUL-
TURE (SHRI A. M. THOMAS): (a) Yes,
Sir.

(b) There has been no discrimina-
tion against factories in Eastern Uttar
Pradesh and North Bihar in the mat-
ter of fixation of ex-factory price of
sugar.

PAPER LAID ON THE TABLE

MR. CHAIRMAN: Shrimati Soun-
daram Ramachandran. She is also not
here. She had to make a statement.

SHRI R. S. DOOGAR (West Bengal):
Sir, she will make the statement a
little later. Probably she has Ques-
tions in the other House.

†The questioner (Shri A. B. Vaj-
payee) was absent. The answer was
laid on the Table of the House.

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MR. CHAIRMAN: It is not proper.
Anyway, let us pass on to the next
item.

ANNUAL REPORT AND ACCOUNTS (1961-62) OF THE COAL BOARD

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AND AGRICUL-
TURE (SHRI A. M. THOMAS): Sir, on
behalf of Shri K. D. Malaviya, I beg
to lay on the Table a copy of the
Annual Report and Accounts of the
Coal Board for the year 1961-62.
[Placed in Library. See No. LT-1282/
63.]

LEAVE OF ABSENCE TO MOULANA ABDUL SHAKOOR

MR. CHAIRMAN: I have to inform
Members that the following letter
dated the 19th April, 1963, has been
received from Moulana Abdul
Shakoor:

"As previously intimated to you, I
am confined to my bed. I had a
heart attack and was admitted to the
Victoria Hospital, Ajmer, last month.
I have been advised by the Doctor
to take complete rest for some time
more.

It would, therefore, not be pos-
sible to attend the Session of the
Rajya Sabha which is to commence
on 22nd April, 1963."

Is it the pleasure of the House that
permission be granted to Moulana
Abdul Shakoor for remaining absent
from all meetings of the House during
the current Session?

No hon. Member dissented.

MR. CHAIRMAN: Permission to re-
main absent is granted.